

ITEM NO.111

COURT NO.11

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1594/2015

SANDEEP @ BABU BHAUSAHEB KATE

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA

Respondent(s)

WITH

Crl.A. No. 563/2016 (II-A)

Date : 19-09-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s) Ms. Richa Kapoor, AOR  
Mr. Ashish Negi, Adv.

Mr. Ashok Kumar Gupta II, AOR

For Respondent(s) Mr. Nachiketa Joshi, Adv.  
Mr. Nishant K., Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List tomorrow i.e. 20<sup>th</sup> September, 2017 as  
part-heard.

(MADHU BALA)  
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER